

F. No. J-11017/66/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 24th March, 2025

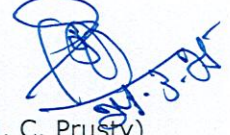
ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation before Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh, as shown in table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

S. No.	Name of Advocate (S/Shri)	Contact Details	Enrolment No.
Punjab & Haryana High Court at Chandigarh			
Senior Panel Counsel			
1.	Himanshu Bindal	Email: himbindal4@gmail.com Mob: 7837335817	PH/2757/2024
Central Government Counsel			
2.	Rahul Aggarwal	Email: rahulagg8298@gmail.com Mob: 9876641234	PH/3209/2020
Central Administrative Tribunal, Chandigarh Bench			
Senior Panel Counsel			
3.	Harmanjot Singh Gill	H. No. 502, GH-20, Sector-24, Panchkula, Haryana Email: hsgill.adv@gmail.com Mob: 9888332411	PH/4753/2019
4.	Sahil Batra	House No. 1005, Sector 38 B, Chandigarh 160014 Email: advbatras@gmail.com Mob: 8360035005	PH/2941/2024
Armed Forces Tribunal (RB) Chandigarh			
Senior Panel Counsel			
5.	Kewal Krishan Bheniwala	H. No. 1234, Sector-21 B, Chandigarh- 160022. Email: bheniwalak21@gmail.com Mob: 9814003917	P/826/1982
6.	Harmanjot Singh Gill	H. No. 502, GH-20, Sector-24, Panchkula, Haryana Email: hsgill.adv@gmail.com Mob: 9888332411	PH/4753/2019

2. The engagement of aforesaid Advocates will be governed by the terms & conditions of this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(M. C. Prusty)

Sr. Government Advocate

Copy (through email) to :-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Addl. SGI, Punjab & Haryana High Court at Chandigarh
4. Dy. SGI, Punjab & Haryana High Court at Chandigarh.
5. Sr. CGSC, CAT, Chandigarh Bench.
6. The Registrar, Punjab & Haryana High Court at Chandigarh.
7. The Registrar, CAT Chandigarh Bench.
8. The Registrar, AFT (RB) Chandigarh.
9. The Judge Advocate General, Armed Forces Tribunal, Chandigarh.
10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
11. LIMBS team of Department of Legal Affairs.
12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
13. Office copies.



(Kumar Gaurva)

Section Officer (Judicial)

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Email: judicial-dla@nic.in